

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:743
ANSWERED ON:14.08.2012
LICENCE TO SUGAR MILLS
Ganpatrao Shri Jadhav Prataprao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has imposed a ban on issuance of new licences for setting up of sugar mills in Maharashtra;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to revoke the ban to issue new licence to set up sugar mills?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): No Madam. Sugar Industry has been de-licensed vide press note dated 31.08.1998, with which the requirement of license for setting up new sugar mills was dispensed with. The entrepreneurs are now free to set up new sugar mills at their preferred locations subject to compliance of rules & regulations of the Central/State Governments.

(c): Does not arise.